

the Government of Andhra Pradesh and therefore the purpose of the Central Act has been defeated in its implementation;

(b) if so, whether Government have taken any steps to rectify the violations; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (c). The matter is under consideration.

MURDERS IN DELHI

3460. **SHRI J. N. HAZARIKA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some 9 murders recently took place under the jurisdiction of Najafgarh Police Station, Delhi;

(b) whether investigations in regard to these murders have been completed;

(c) the reasons for such type of crimes taking place in large numbers; and

(d) whether any judicial enquiry was held against the local police there and if so, with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) During the current year since January, 1968 in the jurisdiction of Najafgarh Police Station, three cases of murder were reported.

(b) In two cases investigations have been completed and one case is under investigation.

(c) and (d). Large number of murder cases were not reported at Najafgarh Police Station. No judicial enquiry was held against the local Police.

CENTRAL DREDGING ORGANISATION

3461. **SHRI J. N. HAZARIKA :** Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that a Central Dredging Organisation has been set up for the purpose of clearing backlogs at the minor ports;

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(b) whether the Organisation will cover the inland ports of the Brahmaputra and Ganges for dredging the silt and sand bars; and

(c) the estimated amount for the dredging scheme and the number of dredgers, both imported and indigenous, required for the purpose ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (.) It is proposed to set up a Central Dredging Organisation for capital dredging in major port projects and for clearance of the backlog of dredging in the ports. For dredging in minor ports a Minor Ports' Dredging Organisation has already been set up with two dredgers which were acquired indigenously at an estimated cost of Rs. 215 lakhs.

(b) No, Sir.

(c) In order to fully meet the dredging requirements it is estimated that ten dredgers with requisite ancillaries would be required for the proposed Central Dredging Organisation. However, it is proposed to make a beginning with immediate acquisition of two dredgers from abroad against export of iron ore.

"HUQ NAWAZ" WEEKLY PUBLISHED FROM SAHARANPUR (U.P.)

3462. **SHRI BENI SHANKER SHARMA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that a weekly named HUQ NAWAZ published from Saharanpur in Uttar Pradesh has in its issue, dated the 17th June, 1968 written in very disparaging terms about our National Song and thereby tried to sow seeds of hatred in the minds of its readers; and

(b) if so, the action taken against this paper ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) and (b). Facts are being ascertained.

ON THE SPOT STUDY IN KASHMIR

3463. **SHRI BENI SHANKER SHARMA :** Will the Minister of HOME AFFAIRS be pleased to state :